

**AADITRI CONSTRUCTIONS PRIVATE LIMITED**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sr. No	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of Claim not Admitted	Amount of Claim under Certification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No claims have been received till January 29, 2024
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No claims have been received till January 29, 2024
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	No claims have been received till January 29, 2024
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	21,42,10,77,560	2	21,42,10,77,560	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No claims have been received till January 29, 2024
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No claims have been received till January 29, 2024
7	Operational creditors (Government Dues)	1	1,120	1	1,120	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	18,86,572	1	15,62,042	-	3,24,530	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No claims have been received till January 29, 2024
<b>Total</b>		<b>4</b>	<b>21,42,29,65,252</b>	<b>4</b>	<b>21,42,26,40,722</b>	<b>-</b>	<b>3,24,530</b>	<b>-</b>		

**Annexure - 4**

Name of the Corporate Debtor: Aaditri Constructions Private Limited; Date of commencement of CIRP: 28/03/2023; List of creditors as on: 29/01/2024

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sr. No.	Name of creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?						% voting share in CoC
1	Vistra ITCL (India) Limited - HDFC Capital Affordable Real Estate Fund - I	12.04.2023	13,70,99,10,979	13,70,99,10,979	Debentures issued by the Corporate Debtor	13,70,99,10,979	-	64.00		-	-	-	The debentures are secured by way of security given by other company.
2	J.C. Flowers Asset Reconstruction Private Limited	14.04.2023	7,71,11,66,581	7,71,11,66,581	Corporate Guarantee given by the Corporate Debtor			36.00					
		<b>TOTAL</b>	<b>21,42,10,77,560</b>	<b>21,42,10,77,560</b>		-		<b>100.00</b>	-	-	-	-	

**General Notes:-**

1. We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
2. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
3. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
4. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.

**Annexure - 7**

Name of the Corporate Debtor: Aaditri Constructions Private Limited; Date of commencement of CIRP: 28/03/2023; List of creditors as on: 14/04/2023

**List of operational creditors (Government dues)**

Sr. No	Details of Claimant		Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable						
1	Income Tax Officer-(TDS)-1(1)(1)	President of India on behalf of Govt	13.04.2023	1120	1120	Outstanding demand										
			<b>TOTAL</b>	<b>1,120</b>	<b>1,120</b>		-	-		-	-	-	-	-		

**Annexure - 8**

Name of the Corporate Debtor: Aaditri Constructions Private Limited; Date of commencement of CIRP: 28/03/2023; List of creditors as on: 29/01/2024

**List of operational creditors (Other than Employee, Workmen and Government dues)**

Sr. No	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if					
1	29.01.2024	18,86,572.00	15,62,042.00	Debenture Trustee Services	-	-	No	-	-	-	3,24,530.00	-	-
<b>TOTAL</b>		<b>18,86,572</b>	<b>15,62,042</b>		-	-		-	-	-	<b>3,24,530</b>	-	